

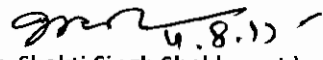
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 05-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1432/11, 899/09 & 41/11 Ravindra Kumar Agrawal Vs. State	Rajneesh Gupta	Vineet Mehta
2	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil Writ Petition No. 12314/13 Deepak Sharma Vs. State	Anurag Shukla	T.C. Sharma
3	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Contempt Petition No. 573/14 S.B. Civil First Appeal No. 178/09 Ismile Khan Vs Jakir Khan	S.C. Goyal	R.K. Daga
4	Sh. Ankur Rastogi, Advocate	S.B. Civil Second Appeal No. 195/08 Munna Lal Vs. Nand Kishore	M. Shiromani	Ashok Kumar Choudhary
5	Smt. Madhuri Singh, Advocate	D.B. Civil Misc. Appeal No. 2591/10 Smt. Sumitra Vs. Pankaj Joshi	V.K. Mathur	Pradeep Choudhary
6	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Misc. Bail Application No. 7525/14 Hitesh Shandilaya Vs. State	Anil Kumar Sharma	R.R. Gurjar
7	Ms. Anita Aggarwal, Advocate	S.B. Civil Misc. Appeal No. 4511/12 Anju Vs. Raj Kumar	Mohit Gupta	Gajendra Singh Rathore

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

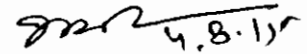
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 06-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Civil Misc. Appeal No. 3815/07 UIICL Vs. Heera Watch Services	Amarnath Pareek	Dheeraj Tripathy
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No.331/10 Nawab Khan Vs. Radheyshyam	Rajneesh Gupta	Sudesh Bansal
3	Sh. Manish Kumawat, Advocate	S.B. Civil First Appeal No. 658/06 Narain Singh Vs. Baijnath	Raj kamal Gaur	M.K. Kaushik
4	Sh. Basant Singh Chhaba, Advocate	S.B. Civil Second Appeal No. 80/13 Kanihya Lal Vs. Jayant Kumar	Vyenktesh Garg	Anuroop Singhi
5	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. Hora
6	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 1893/15 & 430/15 Kiran Sharma vs. State	Rajesh Goswami	Ravi Shankar Sharma
7	Sh. Hari Kishan Sharma, Advocate	S.B. Civil Second Appeal No. 586/03 Aslam Vs. Bhupendra Kumar	B.L. Mandana	Anil Mehta
8	Sh. Hari Kishan Sharma, Advocate	S.B. Civil First Appeal No. 278/03 Satyanarain Vs. Marbhar	Sanjay Mehrishi	Arvind Bhardwaj
9	Sh.. Hari Kishan Sharma, Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma

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Deputy Secretary
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 07-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 937/04 Ramavatar Vs. OmPrakash	M.M. Ranjan	Shailesh P. Sharma
2	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No.286/02 Turrab Khan Vs Fajluraman	Vinodi Lal Mathur	Shailesh Prakesh Sharma
3	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 144/09 Radha Mohan Vs. Smt. Badam Bai	Ajeet Bhandari	Shailesh Prakesh Sharma
4	Sh. Vinodi lal Mathur Advocate	S.B. Civil Wirt Petition No. 6161/15 M/s. Ranbaxy Laboratories Ltd. Vs. Hirdesh Kumar	Achintya Kaushik	Anuroop Singhi
5	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No. 173/07 Smt. Sarwari Begum Vs. Rayees	J.P. Saxena	O.P. Mishra
6	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Civil First Appeal 461/14 Ashok Kumar Gupta VS. Durga Prasad Gupta	DD Khandelwal	B.L. Gupta
7	Sh. Satish Kumar Awasthi, Advocate	S.B. Civil First Appeal No. 235/10 Mahesh Kumar UCO Bank	M.C. Tailor	Yeshpal Garg
8	Sh. Ashok Sharma , Advocate	D.B. Civil Misc. Appeal No. 4030/14 Pushpendra Sirohi Vs. Smt. Anamika	P.S. Sirohi	Rishipal Agarwal
9	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. 546/98 Mohammed Jamil Vs. Nagar palika Sangod	Sanjay Mehrishi	Shailesh Prakesh Sharma
10	Sh. Ravi Bhojak , Advocate	S.B. Civil Second Appeal No. 168/06 Firm Roop Chand Budha Lal Vs. Firm Ram Narayan Surajmal	S.C. Mittal	V.K. Tamoliya
11	Sh. Ravi Bhojak , Advocate	S.B. Civil Second Appeal No. 656/07 S.B. Civil Second Appeal No. 641/07 Nand Kishore Goyal Vs. Firm Sriram Glass House	R.K. Agrawal	
12	Mr. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3010/14 Ashok Kumar Bakoliya Vs. Smt. Geeta	Alok Chaturvedi	Himanshu Sharma
13	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 2630/2015 Urmila Sharma Vs. State	Manish Gupta	Kapil Gupta

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